

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JAI PRAKASH SINGH  
AT- PRABHU NATH NAGAR, PO- TARI, PS- MUFFASIL,  
BIHAR, 841302

**Roll No - 401**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NAGENDRA SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA PAUL  
DISTRICT BAR ASSOCIATION, LIBRARY, DISTRICT  
COURT COMPLEX , HARYANA, 125001

**Roll No - 402**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHIM SINGH PUNIA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Written Examination of District Judges (Entry Level) 2020  
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**Candidate's Name & Address**

MR. ALOK SHRIVASTAVA  
DISTRICT PROSECUTION OFFICE REWA, IN FRONT OF  
COURT CAMPUS, MADHYA PRADESH, 486001

**Roll No - 403**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. SATYA NARAYAN SHRIVASTAVA

**Examination Centre :**

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**HIGH COURT OF CHHATTISGARH  
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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHUTOSH TRIPATHI  
C/O ASHOK RAI TRIPATHI AKASH GANGA NAGAR  
PATERI, SATNA, MADHYA PRADESH, 485001

**Roll No - 404**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ASHOK RAI TRIPATHI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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**Written Examination of District Judges (Entry Level) 2020  
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**Candidate's Name & Address**

MS. ANJU PANDEY  
PUBLIC PROSECUTION OFFICER OFFICE REWA,  
INFRONT OF DISTRICT AND SESSION COURT,  
MADHYA PRADESH, 486001

**Roll No - 405**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SURESH KUMAR PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
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**Written Examination of District Judges (Entry Level) 2020  
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**Candidate's Name & Address**

MR. ASHOK KUMAR  
ADVOCATE, R/O H.NO.- 1111, NEAR GOVT. SCHOOL  
SEC.- 13, HUDA, HARYANA, 127021

**Roll No - 406**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI OM PRAKASH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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**HIGH COURT OF CHHATTISGARH  
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**Candidate's Name & Address**

MR. ASHOK KUMAR SHARMA  
NEAR RAVI SHANKAR SHUKLA NAGAR, MAIGJEN  
BHATTA, MAIN ROAD, DADAR, PO- KOSABADI,  
CHHATTISGARH, 495677

**Roll No - 407**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHANKAR SHARMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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**Candidate's Name & Address**

MR. VIVEK KUMAR SONI  
LANE NO. 3 JAWAHARNAGAR , MADHYA PRADESH,  
485001

**Roll No - 408**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM SAJIVAN SONI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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**Candidate's Name & Address**

MR. SANTOSH SINGH CHAWLA  
AMBEDKER CHOWK, NEAR HOTEL GAURAV, PO-  
BALODABAZAR, CHHATTISGARH, 493332

**Roll No - 409**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MR. KULDEEP SINGH CHAWLA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKRAM SINGH RATHORE  
INDIRA CHOWK, WARD NO. 17 PATHARI PARA,  
KORBA, CHHATTISGARH, 495689

**Roll No - 410**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI SUKHARA RAM RATHORE

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MADHULIKA SHARMA  
PLOT NO. - A-161, FLAT NO. - S-3, SWIFT APARTMENT  
SHALIMAR GARDEN EXTN. - II, SAHIBAD, UTTAR  
PRADESH, 201005

**Roll No - 411**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MR. RAJESH KUMAR SHARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PARTHA SARATHI SARKAR  
VILLAGE AND P.O. - KHANDRA, NEAR BAROTHAN  
DURGA MANDIR, P.S. - ANDAL, WEST BENGAL, 713363

**Roll No - 412**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KAMAKSHYA KUMAR SARKAR

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH BHANDARI  
16, VIVEK NAGAR, RADHA GANJ,, MADHYA  
PRADESH, 455001

**Roll No - 413**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI K.S. BHANDARI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. IMRAN KHAN  
RAZA NAGAR, W.N.-05, DHARAMPURI, MADHYA  
PRADESH, 454449

**Roll No - 414**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HASEER KHAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NITIN SRIVASTAVA  
10/278 INDIRA NAGAR, UTTAR PRADESH, 226016

**Roll No - 415**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SRI KRISHNA CHANDRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

|   |
|---|
| Affix Passport Size<br>Photograph<br>(Similar to that affixed<br>on application form) |
|---|

**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
| 2:00 P.M. to 5:00 P.M.  | Paper II LAW |

**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAM KEDAR DUBEY  
3/215 VIKAS NAGAR, UTTAR PRADESH,

**Roll No - 416**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMA SHANKAR DUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUNIL KUMAR SINGH  
H.NO. - 656/6/K-128/3, MOHAMMADPUR, KHATRI,  
KALYANPUR, UTTAR PRADESH, 226022

**Roll No - 417**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJ NARAYAN SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. CHANDRA BHUSHAN PANDEY  
H.NO.-114 JMANASPURAM COLONY,  
MAHUIHUGHARPUR, POST - NEW SHIVPURI  
RUSTAMPUR, UTTAR PRADESH, 273016

**Roll No - 418**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KESHAV PRASAD PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Registrar General**

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVI SHANKER PATHAK  
A-II-182, BADARI AWAS YOJANA RASOOLA BAD  
TELIARGANJ, UTTAR PRADESH, 211004

**Roll No - 419**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHYAM MOHAN PATHAK

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GOVIND NARAIN MISHRA  
VILLAGE AND POST OFFICE - NARWA  
PITAMBERPUR,, UTTAR PRADESH, 224147

**Roll No - 420**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE DHAYANI MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANJANI KUMAR  
RAMNAGAR P.O. - DUDHI WARD NO. 10 NAGAR  
PANCHAYAT - DUDHI, UTTAR PRADESH, 231208

**Roll No - 421**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SARDA SETH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SATYAJEET KUMAR  
ARPANA BANK COLONY, H.N.-123, WARD NO. - 39,  
ROAD NO.4 - NEW BAILEY ROAD, P.S. - RUPASPUR, P.O.  
- DANAPUR, CANTT, BIHAR, 801503

**Roll No - 422**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI UMA SHANKAR SHARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHUTOSH MANI TRIPATHI  
166/108 ALLENGANJ, PRAYAGRAJ NEAR DURGA PUJA  
PARK, UTTAR PRADESH, 211002

**Roll No - 423**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DAYA SHANKAR MANI TRIPATHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR SINGH  
B-1/35, SEC - H, ALIGANJ, UTTAR PRADESH, 226024

**Roll No - 424**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI S.J. SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH KUMAR MATOLIA  
NEAR PANCHMUKHI BALAJI TEMPLE, MOCHIWARA,  
W.NO. - 45, P.O.- CHURU, RAJASTHAN, 331001

**Roll No - 425**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BANWARI LAL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARVIND THAKUR  
H.NO. - 147, TRIBUNE COLONY, GOVINDVIHAR,  
KANSAL, P.O. - NAYAGAON, PUNJAB, 160103

**Roll No - 426**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. MOHAN SINGH THAKUR

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SATYA KUMAR SINGH  
VILL. AND P.O. - JAGDISHPUR BHALUWAN, THANA -  
GAGAHA, UTTAR PRADESH, 273411

**Roll No - 427**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KRISHAN BAHADUR SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Paper I LAW**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHANU PRATAP SINGH  
VILL. AND POST - KAIRI, UTTAR PRADESH, 251305

**Roll No - 428**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHARAN SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
| 2:00 P.M. to 5:00 P.M.  | Paper II LAW |

**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GIRISH CHANDRA SHUKLA  
H.NO.- 187 D, RAM JANKI NAGAR, POST -  
BASHARATPUR, UTTAR PRADESH, 273004

**Roll No - 429**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAM CHANDRA SHUKLA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DHEERENDRA MUDGAL  
N - 204, VASUDHA VIHAR, APARTMENT  
KALINDIPURAM, RAJRUPPUR, UTTAR PRADESH,  
211002

**Roll No - 430**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LAXMAN SWAROOP MUDGAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJEEV KUMAR PANDEY  
CHAMBER NO. 520, 5TH FLOOR LAWYER CHAMBER  
BLOCK DISTRICT COURT DWARAKA, SECTOR -10  
DWARKA, DELHI, 110075

**Roll No - 431**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI BRIJ BIHARI PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANI KUMAR SHUKLA  
H.NO. - 15/234, CIVIL LINES, UTTAR PRADESH, 208001

**Roll No - 432**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ARUN KUMAR SHUKLA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
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**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIV KUMAR KAUSHAL  
MOHALLA PATEL NAGAR POST - MANKAPUR, UTTAR  
PRADESH, 271302

**Roll No - 433**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GURU PRASAD KAUSHAL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. CHANCHAL CHAUHAN  
C/O THAKUR PRATAP SINGH ADV. CHAMBER NO. 134  
A, CIVIL COURT, UTTAR PRADESH, 247001

**Roll No - 434**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHIVRAJ SINGH CHAUHAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NONISH KUMAR  
H.NO. - 0057, BLOCK NO. -10, ADARESH NAGAR,  
NAYAGAON, PUNJAB, 160103

**Roll No - 435**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI YESHPAL SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. RACHNA AGGARWAL  
C-3 ASHOK VIHAR PHASE 1 II FLOOR,, DELHI, 110052

**Roll No - 436**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SUBHASH CHAND AGGARWAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DR. RAVINDRA KUMAR DWIVEDI  
C/04 PUNJ VIHAR VIBHUTI KHAND -II GOMTI NAGAR  
,, UTTAR PRADESH, 226010

**Roll No - 437**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI PRABHA SHANKAR DWIVEDI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. ARTI PRASAD  
275 IIND FLOOR SANAT NAGAR EAST OF KAILASH, ,  
DELHI, 110065

**Roll No - 438**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI ARUN DIWAKAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NEERAJ KUMAR RAI  
3/374 VIRAM KHAND GOMTI NAGAR , , UTTAR  
PRADESH, 226010

**Roll No - 439**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI V.N. RAI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARESH  
16/1696 - E, BAPA NAGAR ARYA SAMAJROAD KAROL  
BAGH, , DELHI, 110005

**Roll No - 440**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JIWAN RAM

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMESH GOEL  
H.N. 359/B-3 SHIV SAKTI COLONY NALEGARH ROAD  
ABOVE UCO BANK PINJOR,, HARYANA, 134102

**Roll No - 441**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. MANOHAR LAL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJEEV SHRIVASTAVA  
PAN PATTI KI GOTH KAMPOO LASHKAR ,, MADHYA  
PRADESH, 474001

**Roll No - 442**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMSWAROOP SHRIVASTAVA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR SHUKLA  
VILL- P.O. KAMOLI TAHSIL SIRLAULI GAUSPUR, ,  
UTTAR PRADESH, 225207

**Roll No - 443**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HANOMAN PRASAD SHUKLA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKASH MISHRA  
D- 61/44 SIDDHAGIRI BAG ,, UTTAR PRADESH, 221010

**Roll No - 444**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NAGENDRA MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

|   |
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**Issuing Authority**

  
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**HIGH COURT OF CHHATTISGARH  
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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHISHMA PRATAP SINGH  
DIST. PROSECUTION OFFICE COURT CAMPAS CIVIL  
LINE ,, MADHYA PRADESH, 485001

**Roll No - 445**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI PRITHVI NATH SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANGLESH TRIPATHI  
S-2 /639- 38 VARUNA VIHAR COLONY SIKRAUL ,,  
UTTAR PRADESH, 221002

**Roll No - 446**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI PREM NATH TIWARI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



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Date : Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMPAL PANWAR  
RZ-103-A NANDRAM PARK UTTAM NAGAR ,, DELHI,  
110059

**Roll No - 447**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LATE SH. SORAN LAL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. MRS. HEMANGINI JAIN  
C-35 /G 4 SURYANAGAR,, UTTAR PRADESH, 201011

**Roll No - 448**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MR. ANURAG JAIN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAKESH CHANDER  
H.N. 345 V.P.O. NIZAMPUR ,, DELHI, 110081

**Roll No - 449**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHANDER PRAKASH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKAS MANAV  
4/689 STREET -II BHOLANATH NAGAR SHAHDARA ,,  
DELHI, 110032

**Roll No - 450**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. A.L. MANAV

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANUJ KUMAR  
CHAMBER NO. 69 CIVIL COURT ROORKEE  
RAMNAGAR ROORKEE,, UTTARAKHAND, 247667

**Roll No - 451**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMENDER KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR YADAV  
VILL- POST PUREKESHAVRAI TAHSIL SADR , , UTTAR  
PRADESH, 230502

**Roll No - 452**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM DEO YADAV

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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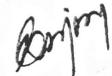
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**Issuing Authority**



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHAMMAD MIRAJ  
WARD NO. 10, AZAD NAGAR GADARPUR U.S. NAGAR  
, , UTTARAKHAND, 263152

**Roll No - 453**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHHOTE PAHALWAN

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KRISHNA PAL SINGH  
OFFICE OF DIRECTOR PROSECUTION ,,  
CHHATTISGARH, 491001

**Roll No - 454**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIV NIDDHI SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANISH KRISHNA  
MATA VAISHNO DEVI NAGAR ARGORA KATHAL  
MORE ROAD PO - PUNDAG. PS JAGARNATHPUR, ,  
JHARKHAND, 834004

**Roll No - 455**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DEVENDRA KUMAR LAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AFTAB ALAM  
MOHALLA CHHPEGRAN TOWN POST NEHTAUR , ,  
UTTAR PRADESH, 246733

**Roll No - 456**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LIYAQAT ALI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINIT KUMAR BHUTANI  
CHAMBER NO. 47 CIVIL COURT COMPLEX TOHANA ,,  
HARYANA, 125120

**Roll No - 457**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. SANT LAL BHUTANI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BASANT KUMAR  
VILL- ATAIL TEHSIL SAMPLA , , HARYANA, 124521

**Roll No - 458**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH.DEVI RAM

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. CHITRANJALI NEGI  
VILL- POST- MAWAKOT TEHSIL KOTDWARA ,,  
UTTARAKHAND, 246149

**Roll No - 459**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LATE SHRI BRIJ MOHAN SINGH NEGI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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..... a candidate for District Judge (Entry Level)  
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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMESH KUMAR KAHAR  
V.KEERO KA JHOPRA P.KHAMPURA TEH.  
NAIMWAN,, RAJASTHAN, 323801

**Roll No - 460**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LALA RAM KAHAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARENDRA SINGH RAJPOOT  
RICHHRA PHATAK SHIVGIR MARG DATIA, , MADHYA  
PRADESH, 475661

**Roll No - 461**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SARNAM SINGH RAJPOOT

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHUPENDRA SINGH  
185 NEW B.J.S. COLONY ROAD N. 12/7, , RAJASTHAN,  
342006

**Roll No - 462**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI VIJAY SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Issuing Authority**



**Registrar General**

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12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DILIP KUMAR MISHRA  
H.N. 54 NAVIN SWAMI VIVEKANAND NAGAR  
KALIBADI ROAD PIPLANI BHEL ,, MADHYA  
PRADESH, 462022

**Roll No - 463**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LAXMAN PRASAD MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SOURABH BEOHAR  
146 SHIV KALP COLONY NEAR SAGAR AVENUE  
AYODHYA BYPASS ROAD , , MADHYA PRADESH,  
462041

**Roll No - 464**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ROOP SHYAM BEOHAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. PALLAVI SUDAM WAVHAL  
M-1/226AVNI HSG SOCIETY LAXMINAGAR ,,  
MAHARASHTRA, 411009

**Roll No - 465**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SUDAM HARIBHAU WAVHAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ROSHAN KUMAR SAW  
S/O SRI GURU PRASAD SAW PARK MARKET KALI  
MANDIR ROAD HIRAPUR P.O + P.S - DHANBAD ,,  
JHARKHAND, 826001

**Roll No - 466**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SRI GURU PRASAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PARMOD KUMAR  
H.N. 60 BLOCK A/4 SEC. 16 ROHNI ,, DELHI, 110089

**Roll No - 467**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI T.S. TAANK

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHANTANU DEY  
C/O SHRI GURU PRASAD SAW KALIMANDIR ROAD  
PARK MARKET HIRAPUR POST DHANBAD, ,  
JHARKHAND, 826001

**Roll No - 468**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI AMIO KUMAR DEY

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KUNWAR RAVI PRAKASH  
223 NEW SARDARI KHERA ALAM BAGH , , UTTAR  
PRADESH, 226005

**Roll No - 469**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAM PRATAP SRIVASTAVA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SAKSHI GOPAL CHOUBEY  
DURGA MANDIR ROAD HIRAPUR POST DHANBAD,,  
JHARKHAND, 826001

**Roll No - 470**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUBHAS CHANDRA CHOUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJAY KUMAR  
S/O MAHABIR SINGH H.N.13/875 GALI N. 2 ARYA  
NAGAR BAHADURGARH,, HARYANA, 124507

**Roll No - 471**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MAHABIR SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMIT KUMAR  
VILL- BASEDI KHADAR POST- LAKSAR , ,  
UTTARAKHAND, 247663

**Roll No - 472**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NARESH PAL SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKRAM SINGH SAINI  
2291/174 TOTARAM BAZAR TRINAGAR ,, DELHI,  
110035

**Roll No - 473**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BHAGWANA RAM SAINI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MITHILESH MISHRA  
BEHIND MORVI HOSTEL Q.N. 2 BHU VARANASI , ,  
UTTAR PRADESH, 221005

**Roll No - 474**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BADRI NATH MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHISH KUMAR PANDEY  
FLAT N. 202 PLOT N. B- 3/19 DLF ANKUR VIHAR LONI,,  
UTTAR PRADESH, 201102

**Roll No - 475**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI UMA SHANKER PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KRISHNA KUMAR PANDEY  
RAMAIPATTI BEHIND DEHAT KOTWALI , , UTTAR  
PRADESH, 231001

**Roll No - 476**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE KESHAW PRASAD PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA KUMAR  
C-2 / 296 YAMUNA VIHAR ,, DELHI, 110053

**Roll No - 477**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH.RAM PRASAD

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MD. NASIM AKHTAR ANSARI  
12 B. T. ROAD BANS BAGAN P.O. AND P.S. TITAGARH,  
WEST BENGAL, 700119

**Roll No - 478**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE MD. NIJAMUDDIN ANSARI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RANJAY KUMAR  
H.N. A-81 SHYAM KUNJ GALI N. 6 NEAR PNB BANK  
GOYLA KHURD, , DELHI, 110071

**Roll No - 479**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BAIJNATH PRASAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MEENU SHARMA  
CH. N. 845 LAWYERS CHAMBER BLOCK  
DWARIKACOURT SEC. 10 DWARIKA ,, DELHI, 110075

**Roll No - 480**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI RAKESH KUMAR SHARMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMAN MISHRA  
FLAT N. 201 A- 9/6 DLF ANKUR VIHAR LONI, , UTTAR  
PRADESH, 201102

**Roll No - 481**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHHOTE LAL MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. BIPASHA  
Q.N. B/4 NYAYPATH SANSARPUR KHAGARIA,, BIHAR,  
851214

**Roll No - 482**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHARAD CHANDRA KUMAR

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK KANDARI  
CHAMBER N. 432 DWARIKA COURT COMPLEX  
DWARIKA SEC. 10 DWARIKA ,, DELHI, 110075

**Roll No - 483**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SH. DINESH SINGH KANDARI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANISH VYAS  
665 VINOBA BASTI , OPPOSITE POST OFFICE , SRI  
GANGA NAGAR,, RAJASTHAN, 335001

**Roll No - 484**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHANKAR LAL VYAS

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PHOOL KUMAR  
24, VILLAGE- SAWDA, PO.- NIZAMPUR, , DELHI,  
110081

**Roll No - 485**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MANGE RAM

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SHOBHNA  
MOHALLA- ATARPURA, GAJRAULA ,, UTTAR  
PRADESH, 244205

**Roll No - 486**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SHRI MAHARAJ SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJKUMAR YADAW  
HNO. 833, WARD NO. 7, SHIV MANDIR GALI ,  
SITAMANI, CHHATTISGARH, 495677

**Roll No - 487**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI LALA RAM YADAW

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAKHVIR SINGH  
835/2, CHANDIGARH ROAD, KHANNA,, PUNJAB,  
141401

**Roll No - 488**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MEHAR SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUNIL KUMAR  
CH NO. 47, CIVIL COURT COMPLEX TOHANA,,  
HARYANA, 126120

**Roll No - 489**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. RAM SARAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAL BAHADUR PANDEY  
14/639 INDIRA NAGAR,, UTTAR PRADESH, 226016

**Roll No - 490**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI VIJAY SHANKER PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR SINGH  
VIKAS NAGAR, PO- JAGJIWAN NAGAR, PS-  
SARAIIDHELA,, JHARKHAND, 826003

**Roll No - 491**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHAMBHU SINGH YADAV

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ADNAN HASEEB  
MOHALLA BENIGANJ NEAR EIDGAH CITY, , UTTAR  
PRADESH, 273001

**Roll No - 492**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI QAZI HASIBUL HASAN

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SHUBHADA JAMBHORKAR  
E-3/239 , ARERA COLONY BHOPAL,, MADHYA  
PRADESH, 462016

**Roll No - 493**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI SHISHIR JAMBHORKAR

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINAY KUMAR MUDGAL  
FLAT NO-F-1 SECOND FLOR MAHAVEER  
APRARTMENT AMARKANTAK ENCLAVE NEAR NEW  
TULSI BIHAR COLONY FOOLBAG , MADHYA  
PRADESH, 474003

**Roll No - 494**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHIV KUMAR MUDGAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MADHUMITA  
MO.-GOLA KUAN ,PS--PO- JALESAR ETAH, , UTTAR  
PRADESH, 207302

**Roll No - 495**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SATISH KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SUMAN KASANA  
F-594, DELTA-1 GREATER NOIDA GAUTAMBHUDH  
NAGAR, , UTTAR PRADESH, 201308

**Roll No - 496**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI MANOJ KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. ASHA N.P.  
FLAT NO-5B PMJ TOWERS PANAMPALIY NAGAR LINK  
ROAD KADAVANTHRA, , KERALA, 682020

**Roll No - 497**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI M.K.N. PILLAI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. YASH KUMAR SINGH  
B-1/88 RASHMI KHAND SHARDA NAGAR,, UTTAR  
PRADESH, 226002

**Roll No - 498**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI DIWAKAR SINGH KATIYAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVINDRA DUBEY  
CARE OF SHITLESH SHUKLA Q N- 06/05/A BALCO  
NAGAR,, CHHATTISGARH, 495684

**Roll No - 499**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI SHIV KUMAR DUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARENDER KUMAR  
VILLAGE KHERI TEGA PO- GHASOULI TEH-GANAUR  
,, HARYANA, 131101

**Roll No - 500**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI DARYAO SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIVBARAN VERMA  
VILLAGE -SAHPUR PATTI PO- ITOURA, , UTTAR  
PRADESH, 225403

**Roll No - 501**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM NATH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHISHIR JAMBHORKAR  
E-3/239 ARERA COLONY, MADHYA PRADESH, 462016

**Roll No - 502**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMAKANT

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
| 2:00 P.M. to 5:00 P.M.  | Paper II LAW |

**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SAURABH PARMAR  
PRABHAKAR NAGAR ROAD NO1 MARKONIYA,,  
MADHYA PRADESH, 470004

**Roll No - 503**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI C.P.S PARMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVINDRA BHAWASING JADHAO  
AT.SAINATH LAYOUT OLD UMARSARA YAVATMAL,,  
MAHARASHTRA, 445001

**Roll No - 504**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHAWASING

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA RANA  
VILLAGE- PATADI, PO- NTPC VIDYUT NAGAR , ,  
UTTAR PRADESH, 201008

**Roll No - 505**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI OM PAL SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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Date : Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARUN KUMAR VERMA  
VILLAGE SABDALPUR PO-PURWADASAPUR TEH-  
BISWAN, , UTTAR PRADESH, 261145

**Roll No - 506**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRIRAM VERMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANDEEP KUMAR SINGH  
CHAMBER NO-811 DWARKA COURT COMPLEX  
SECTOR 10 , , DELHI, 110075

**Roll No - 507**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHANDER PAL SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PATANJALI CHATURVEDI  
B-4/152 VISHESH KHAND GOMTI NAGAR, , UTTAR  
PRADESH, 226010

**Roll No - 508**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI V.S. CHAUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. ZEB A PARVEEN  
747 MOHALLA SHEIKH SARAIN NEAR BADDEY TYRE  
WALEY QAZIYARA CHAURAH A SITAPUR,, UTTAR  
PRADESH, 261001

**Roll No - 509**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LIYAQAT ALI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AVANISH KUMAR DAS  
VILLAGE AND POST KAMOLI TEH- SIRALI  
GAUSPUR , , UTTAR PRADESH, 225207

**Roll No - 510**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JAGDISH SHARAN DAS

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NILAY KUMAR PANDEY  
C/O DR. R.P. PANDEY GANESHPUR KANDW GATE,  
D.L.W VARANASI , , UTTAR PRADESH, 221004

**Roll No - 511**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAGHAVENDRA PRASAD PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIPIN KUMAR  
GOLE KOTHI, BHIMA BASTI, , HARYANA, 125050

**Roll No - 512**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMAN KUMAR

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMAR SINGH  
VILLAGE- BUDHIYAPUR, POST -SARHEMAU ,TEH-  
FATEHPUR,, UTTAR PRADESH, 225305

**Roll No - 513**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMSAGAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKAS CHANDRA  
PLOT NO 264 VIJAY NAGAR HAVELIYA JHUNSI ,  
UTTAR PRADESH, 211019

**Roll No - 514**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LAL CHANDRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PURUSHOTTAM SONI  
BEHIND STATE BANK OF INDIA NOWGONG , ,  
MADHYA PRADESH, 471201

**Roll No - 515**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GHANSHYAM DAS SONI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. HEMANT KUMAR SRIVASTAV  
H.N.-748 M SARVODAYA NAGAR BICHHIA NORTH OF  
HANUMAN MANDIR , , UTTAR PRADESH, 273014

**Roll No - 516**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KRISHNA MURARI SRIVASTAV

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHARAT AGRAWAL  
NEAR RAMAN CHAKKI JAGDISH COLONY GUNA,,  
MADHYA PRADESH,

**Roll No - 517**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHREE BALCHAND AGRAWAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABHISHEK BUNDELA  
Q.NO. 3 B BLOCK , POLICE QUARTER NEAR  
COMMANDENT BANGLOW, MAKRONIA,, MADHYA  
PRADESH, 470004

**Roll No - 518**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI PURAN SINGH BUNDELA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SOURABH SRIVASTAVA  
H.NO. C/188/28, PAIDLEYGANJ, , UTTAR PRADESH,  
273009

**Roll No - 519**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE.PREM NARAIN RAI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ALOK KUMAR MISHRA  
412, GANGA NAGAR , GALI NO.04 , GANESH VIHAR  
RISHIKESH,, UTTARAKHAND, 249201

**Roll No - 520**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SATEESH CHANDRA MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANDEEP KUMAR UPADHYAY  
HNO. 738-A SARVODAYA NAGAR NORTH OF  
HANUMAN MANDIR, BICHHIYA,, UTTAR PRADESH,  
273014

**Roll No - 521**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DAYASHANKAR UPADHYAY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DHARMENDRA KUMAR YADAV  
VILLAGE- MOHANAPUR, POST- BARAHARMEER,  
MITHAURA BAZAR, , UTTAR PRADESH, 273303

**Roll No - 522**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHUPATI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KARETI SRINIVASULU  
HNO. 05-07-39, DOVALA PALEM ONGOLE,, ANDHRA  
PRADESH, 523002

**Roll No - 523**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KARETI RATNAM

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Photograph

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUNIL KUMAR  
FLAT NO. 04/B, DIVINE APARTMENTS , LOHGARH  
ROAD, ZIRAKPUR,, PUNJAB, 140603

**Roll No - 524**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HARMESH KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SMT. POONAM SHARMA  
D-37, ADITYA PURAM, D.D. NAGAR ,, MADHYA  
PRADESH, 474020

**Roll No - 525**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI RAJESH SHARMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEEPAK KUMAR  
H.NO. 3/3445 , OPPOSITE ICE FACTORY, KAPIL VIHAR  
COLONY , PAPER MILL ROAD, , UTTAR PRADESH,  
247001

**Roll No - 526**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GANGA SARAN

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DHARMENDRA SINGH  
DPO OFFICE SATNA , OLD RTO OFFICE NEAR COURT  
CAMPUS,, MADHYA PRADESH, 485001

**Roll No - 527**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM NAZAR SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANAND KUMAR GOLHANI  
RAGHUNATH COLONY, WARD NO. 04, LAKHNADON,,  
MADHYA PRADESH, 480886

**Roll No - 528**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MR. ARVIND GOLHANI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK  
64 A , JANKI VIHAR COLONY , SECTOR 01 ,  
JANKIPURAM,, UTTAR PRADESH, 226021

**Roll No - 529**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHANDRA PRAKASH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANISH ANAND SINGH  
BEHIND MORVI HOSTEL, QTR NO. 02 , BHU, , UTTAR  
PRADESH, 221005

**Roll No - 530**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIVSHANKAR SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJ KAMAL ARYA  
8/111, GEETA COLONY, DELHI, 110031

**Roll No - 531**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHESH CHAND ARYA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

|   |
|---|
| Affix Passport Size<br>Photograph<br>(Similar to that affixed<br>on application form) |
|---|

**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
| 2:00 P.M. to 5:00 P.M.  | Paper II LAW |

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. KULWINDER KAUR  
J-68, VISHNU GARDEN, DELHI, 110018

**Roll No - 532**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI MANPREET SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUNEEL KUMAR  
VILL-DEENA NATHPUR PUTHI, POST-DASNA, , UTTAR  
PRADESH, 201030

**Roll No - 533**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SURESH CHAND

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARANJAN SINGH  
V.P.O. SERDHA, TEHSIL- KAITHAL, HARYANA, 136043

**Roll No - 534**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI CHATTER SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DINESH KUMAR TRIPATHI  
NEAR RAMLILA MAIDAN, KHANNA CHOWK,  
GHOGHAR, TEHSIL-HUZUR,, MADHYA PRADESH,  
486001

**Roll No - 535**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI INDRASHEKHAR PRASAD TRIPATHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR  
VILL-GIRAWAR, POST-JONDHI, , HARYANA, 124103

**Roll No - 536**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KAPOOR SINGH DALAL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>                    | <u>PAPER</u>        |
|--------------------------------|---------------------|
| <b>8:00 A.M. to 11:00 A.M.</b> | <b>Paper I LAW</b>  |
| <b>2:00 P.M. to 5:00 P.M.</b>  | <b>Paper II LAW</b> |

**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SANGEETA  
KOTHI NO-1652 U/E,, HARYANA, 126102

**Roll No - 537**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SH. RATTAN SINGH POONIA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PARAS KUMAR SINHA  
AT RUDRA BHAWAN, JAIL ROAD DUMKA, P.O. AND  
P.S.-DUMKA, JHARKHAND, 814101

**Roll No - 538**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. PRADEEP KUMAR SINHA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. RATNA MISHRA  
H.N.-25, STAR DREAM CITY, VILL-PADARIYA SILVA,  
SAMADHI ROAD, POST-BARBATI,, MADHYA  
PRADESH, 482021

**Roll No - 539**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI RAJ NARAYAN MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHD. SALIM QURAISHI  
WARD NO-14, BILLI MARKUNDI, BHALUATOLA, POST-  
BILLI, P.S- OBRA, , UTTAR PRADESH, 231219

**Roll No - 540**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI YUSHUF QURAISHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANKUR SHARMA  
A/6, NEHRU NAGAR, MEERAPUR, UTTAR PRADESH,  
211003

**Roll No - 541**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AMRISH KUMAR SHARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SHAKEELA ALI  
H.N.-413/A/2, KAZI KHERA HARJINDER NAGAR-II,,  
UTTAR PRADESH, 208007

**Roll No - 542**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI NAVI HASAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SAMIR KUMAR TRIVEDI  
VILL AND POST -PUR, , UTTAR PRADESH, 209303

**Roll No - 543**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMESH CHANDRA TRIVEDI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAM KUMAR  
VILL AND POST - MANAKPUR, ADAM PUR,  
UTTARAKHAND, 247668

**Roll No - 544**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI FULLA SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANUJ KUMAR SHILAKARI  
H.N.-1525 PRABHAKAR NAGAR, GALI NO.-1, N.R.  
SANSKAR SCHOOL, MAKRONIA, MADHYA PRADESH,  
470004

**Roll No - 545**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJARAM SHILAKARI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. QAMAR ALAM  
OPP. D.S.O. OFFICE, YOUNG ADHIWAKTA MANCH,  
CIVIL LINE, KANPUR NAGAR, UTTAR PRADESH,  
208001

**Roll No - 546**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MOHD. UMAR KHAN

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GOVIND KUMAR SINGH  
VILL-BARWAN, POST-BELAIN, P.S.-NABINAGAR,  
BIHAR, 824301

**Roll No - 547**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RADHA KRISHNA SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. AATEKA BANO  
H.N.-3/1312, GALI BADSHAHI MASJID,  
KHANALAMPURA,, UTTAR PRADESH, 247001

**Roll No - 548**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MOHD. AFAQ

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANOOP KUMAR SINGH  
VILLAGE AND POST - JUNGLERANI, SOHASH  
KUNWARI, TAHSIL - SADAR, P.S.- BELIPAR, , UTTAR  
PRADESH, 273401

**Roll No - 549**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI YASHWANT SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. FAREED AKHTAR  
H.NO. 802, LANE NO. 9A, MALHOO PURA, UTTAR  
PRADESH, 251001

**Roll No - 550**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI TANVEER AHMAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DARPAN TYAGI  
13- SAKET COLONY, HAKIKAT NAGER,  
UTTARAKHAND, 247001

**Roll No - 551**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUBHASH CHAND TYAGI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH KUMAR  
HOUSE NO. 2/877/3, GOVIND NAGAR, NEAR RAILWAY  
LINE , UTTAR PRADESH, 247001

**Roll No - 552**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ISAAC JAGAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMIT KUMAR SINGH  
82D/5A/1, RASULABAD, TELIYARGANJ, UTTAR  
PRADESH, 211004

**Roll No - 553**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MANGAROO SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABHISHEK MISHRA  
69/J/2, TILAK NAGAR, ALLAHPUR, UTTAR PRADESH,  
211006

**Roll No - 554**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HRIDAY NARAYAN MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. VARSHA RANI  
C/O SANJAY DUBEY, VISHALPURI COLONY,  
RAMMAIPATTI, UTTAR PRADESH, 231001

**Roll No - 555**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI PAWAN KUMAR TIWARI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BIRENDRA SINGH  
VILL-SARBASI, POST-BARHANI GOPALPUR, UNWAL,  
UTTAR PRADESH, 273406

**Roll No - 556**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JHINAKOO SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARUNENDRA SINGH  
FAUJI HOTEL, LAXMANPURI, PURANI BAJAR, KARWI,  
DIST:- , UTTAR PRADESH, UTTAR PRADESH, 210205

**Roll No - 557**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MOHAN LAL PATEL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJEEV MISHRA  
H.I.G.-16, NEEM SARAI, MUNDERA BAJAR, , DIST:- ,  
UTTAR PRADESH, UTTAR PRADESH, 211011

**Roll No - 558**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI PRAKASH NARAYAN MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RITURAJ SINGH  
VILL-CHURSEN, POST-ALLAHPUR, TEH-HATHRAS, ,  
UTTAR PRADESH, 204101

**Roll No - 559**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RATHENDRA SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SATYA PRAKASH SHUKLA  
23/47/147-P SHIV NAGAR COLONY, ALLAHPUR,,  
UTTAR PRADESH, 211006

**Roll No - 560**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. UMA SHANKAR SHUKLA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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:: NO RISK CERTIFICATE ::

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..... a candidate for District Judge (Entry Level)  
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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHIT KUMAR TYAGI  
VILL AND POST-KHARKHARI, TEHSIL-HAPUR, UTTAR  
PRADESH, 245101

**Roll No - 561**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SUBHASH CHAND TYAGI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. UMESH CHANDRA VERMA  
64 CHAK RAGHUNATH NAINI, ALLAHABAD, DIST:- ,  
UTTAR PRADESH, UTTAR PRADESH, 211008

**Roll No - 562**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GANESH CHANDRA VERMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MANJARI GUPTA  
H.N.-62, MATA PURA, ORAI, UTTAR PRADESH, 285001

**Roll No - 563**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI ASHOK GUPTA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANUP KUMAR PANDEY  
CHAMBER NO.-75/A, CIVIL WINGS SIDE, TIS HAJARI  
COURT, DELHI, 110054

**Roll No - 564**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHARAT JEE PANDEY

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARVIND SINGH  
11/331, AWAS VIKAS COLONY, YOJANA-3, JHUNSI,  
DIST:- 211019, UTTAR PRADESH, UTTAR PRADESH,  
211019

**Roll No - 565**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM AJOR YADAV

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. CHANDRA MAULI YADAV  
VILL- AUWAR, POST- PIRTHI GANJ, UTTAR PRADESH,  
230303

**Roll No - 566**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MOHAN LAL YADAV

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BRIJENDRA BHUSHANDHAR DUBEY  
H.N.-99., KHURRAMPUR, NEAR DEEPAK MOTORS,  
POST- SADAR, DIST:-, UTTAR PRADESH, UTTAR  
PRADESH, 273001

**Roll No - 567**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHREE RAJENDRA PRASAD DUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINOD KUMAR YADAV  
153/3, SAHIL COLONY, NEAR D.R. PUBLIC SCHOOL,  
RAJAPUR, ALLAHABAD, DIST:- , UTTAR PRADESH,  
UTTAR PRADESH, 211001

**Roll No - 568**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI RAMAWADH YADAV

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KSHITIJ CHAUHAN  
10 A/3, BUND ROAD, ALLENGUNJ,, UTTAR PRADESH,  
211002

**Roll No - 569**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NARENDRA SINGH CHAUHAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VISHNU DATTRAJ  
BHADSAMANOPUR, KOPA GANJ, , UTTAR PRADESH,  
275305

**Roll No - 570**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE RAMCHANDAR RAI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. HARIDARSHAN TRIPATHI  
D 57/49, A-4+5-R, MOULVI BAGH, SONIA ROAD, DIST:-  
UTTAR PRADESH, UTTAR PRADESH, 221010

**Roll No - 571**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI VIJAY NARAYAN TRIPATHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. GURSREET KAUR  
H.N.-78, PHASE-9, SAS NAGAR, DIST:-, PUNJAB,  
PUNJAB, 160062

**Roll No - 572**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI GURNAM SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DR. ATAL KUMAR  
H.N.-66, SIDDHARTH NIKETAN, 3RD FLOOR, SEC-14,  
KAUSHAMBI, , UTTAR PRADESH, 201010

**Roll No - 573**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LATE BIPIN BIHARI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA KUMAR MISHRA  
VILL AND POST- GOSAINPUR- MOHAW, P.S.-  
CHOLAPUR, DIST:- , UTTAR PRADESH, UTTAR  
PRADESH, 221101

**Roll No - 574**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RADHESHYAM MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHANTANU KUMAR PATHAK  
C/O L.N. PATHAK ADVOCATE, GJRADH, GORKSHNI,  
SASARAM, BIHAR, 821115

**Roll No - 575**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LOKESH NATH PATHAK

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Photograph

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MUNAUWAR ALI  
SUB DIVISIONAL PROSECUTION OFFICE,  
BIKRAMGANJ, , BIHAR, 802212

**Roll No - 576**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI AKHTAR HUSHEN

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

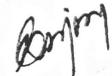
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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SATYA PRAKASH SINGH  
DISTRICT PROSECUTION OFFICE, SIWAN,, BIHAR,  
241226

**Roll No - 577**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM NARESH SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHAIENDRA PANDEY  
SATHYA SAI NIWAS, OPP. S.S.P. RESIDENCE,, BIHAR,  
823001

**Roll No - 578**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GOVIND PANDEY

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SATYA PRIYA MISHRA  
ARAZI NO.-128, NEW MARKET SHIVALA, BAMRAULI, ,  
UTTAR PRADESH, 211012

**Roll No - 579**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JWALA PRASAD MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANOOP KUMAR MISHRA  
VILL- JOGAPUR POST KHAJUHA,, UTTAR PRADESH,  
212657

**Roll No - 580**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GANGA PRASAD MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ISHWAR CHANDRA SRIVASTAVA  
C/O PAWAN KUMAR VISHWAKARMA SARAS VIHAR  
AWAS YOJNA JHUNSI ,, UTTAR PRADESH, 211019

**Roll No - 581**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAI PRAKASH SRIVASTAVA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH KUMAR  
H.N. 19 VILL- NAYA BANS,, DELHI, 110082

**Roll No - 582**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAGHUBIR SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

|   |
|---|
| Affix Passport Size<br>Photograph<br>(Similar to that affixed<br>on application form) |
|---|

**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
| 2:00 P.M. to 5:00 P.M.  | Paper II LAW |

**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PANKAJ KUMAR  
VILL- BHARTHIPUR POST RAMSAHAY, UTTAR  
PRADESH, 225206

**Roll No - 583**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIV KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK SRIVASTAVA  
C/O SUDHEER SRIVASTAVA C- 1451/2 INDRA NAGAR  
LUCKNOW,, UTTAR PRADESH, 226016

**Roll No - 584**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MADHUR KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHAMSULHODA SIDDIQUI  
VILL- GEHUAN SAGAR POST BARGO , PS RAMGARH  
TAL , , UTTAR PRADESH, 273016

**Roll No - 585**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE ISLAMULLAH SIDDIQUI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHAMMAD SHAHJADE KHAN  
VILL- BAGHAILLA POST MAHU RANW, UTTAR  
PRADESH, 273212

**Roll No - 586**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SAJID ALI KHAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR PANDAY  
78D/4/1G CHOTA BAGHADA PRAYYAG,, UTTAR  
PRADESH, 211002

**Roll No - 587**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI UMA SHANKAR PANDAY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NAZIR ALI  
H.N. 713/14 INDRA NAGAR SATHA BULANDSHAHR  
POST OFF. BULANDSHAHR, , UTTAR PRADESH,  
203001

**Roll No - 588**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHAKIR ALI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHAWANI SHANKER PANERI  
VILL- PANERIYO KI BHAGAL POST SUAVATOKA  
GUDA VIA- SAYARA TEHSIL - GOGUNDA ,,  
RAJASTHAN, 313704

**Roll No - 589**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI DALI CHAND PANERI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MAHESH PRASAD  
6/270 AWASVIKAS COLONY YOJNA - 3 JHUNSHI,  
UTTAR PRADESH, 211019

**Roll No - 590**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SANTRAJ PRASAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHOK KUMAR MAJUMDAR  
MIG-05 PREMPARK- II MAHAVIRNAGAR PURENA,  
RAIPUR , , CHHATTISGARH, 492006

**Roll No - 591**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI VIRENDRA NATH MAJUMDAR

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAKHAN LAL JTC  
C/O SHANKAR YADAW, KRISHNA VIHAR BEHIND VIP  
KARISHMA APARTMENT MOWA ,, CHHATTISGARH,  
492014

**Roll No - 592**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BODHI RAM JTC

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**PAPER**

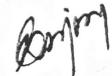
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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. NEELA GUPTA  
ADARSH GIRLS HOSTEL PURANA HIGH COURT ROAD  
ADARSH COLONY ,, CHHATTISGARH, 495001

**Roll No - 593**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SUDARSHAN PRASAD GUPTA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJNISH MUDGAL  
5/170 NEHRU PARK OLD DSP WALI GALI BAHADUR  
GARH , HARYANA, 124507

**Roll No - 594**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HUKAM CHAND MUDGAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DINESH KUMAR  
H.N. 248 VILL- AND POST OFFICE BANKNER NEAR  
NARELA, , DELHI, 110040

**Roll No - 595**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HAWA SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. RANJANA CHATTERJEE  
79/3 TANTI PARA LANE P.O. SANTRAGACHI,, WEST  
BENGAL, 711104

**Roll No - 596**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LATE MADHUSUDAN CHATTERJEE

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

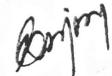
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. HITENDRA KASHYAP  
NEAR MALSAY TALAB JANKI CHOWK  
KHUSHALPUR,, CHHATTISGARH, 492001

**Roll No - 597**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. NAND KUMAR KASHYAP

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NEERAJ KUMAR SHARMA  
WARD NO. 42 DEORI KHURD BILASPUR ,,  
CHHATTISGARH, 495004

**Roll No - 598**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJ KUMAR SHARMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRADYAT SAHA  
ANANDALOKE APARTMENT 43/1D, BAISHNABGHATA  
ROAD PO. NAKTALA KOLKATA , , WEST BENGAL,  
700047

**Roll No - 599**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI PRABHAT SAHA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJAY KUMAR JATAV  
M.NO. 168 MAHADEV NAGAR GANDHI PATH  
VAISHALI, RAJASTHAN, 302021

**Roll No - 600**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI RAM CHANDRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ROSHAN VERMA  
NEAR GOPAL PETROL PUMP, BILASPUR ROAD,  
KATGHORA,, CHHATTISGARH, 495445

**Roll No - 601**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI SHYAM SUNDER VERMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK SEHGAL  
184C CIVIL LINES NEAR OLD JAIL ROAD BARELLY ,,  
UTTAR PRADESH, 243001

**Roll No - 602**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI P.K. SEHGAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR  
C/O RAM KR. UPADHYAY KIRAN BHAWAN  
SOHNIPATTI, BIHAR, 802101

**Roll No - 603**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. RAM NARESH PRASAD

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SONU KUMAR UPADHYAY  
H.N. 759 / D SARVODAY NAGAR BICH HIYA SHAHID  
MARG P- 26 PAC CAMP , , UTTAR PRADESH, 273014

**Roll No - 604**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHASHI NATH UPADHYAY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKRAM SINGH VISHWKARMA  
Q.NO. M/310 URJANAGAR JARHI NAGAR PANCHYAT  
JARHI P.O.- BHATGAON,, CHHATTISGARH, 497235

**Roll No - 605**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DAMU RAM VISHWKARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY VEER SINGH  
VILL- POST - BAHADARPUR SURFUDDIN HUSSIAN ,,  
UTTAR PRADESH, 246721

**Roll No - 606**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIV CHARAN SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVINDRA KUMAR  
H.N. 730/15 MOH-AMBEDKAR VIHAR RAMLEELA  
ROAD HAPUR, UTTAR PRADESH, 245101

**Roll No - 607**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KURE SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUNIL KUMAR TRIPATHI  
523/5/1 , UCCHAWAGARHI, RAJAPUR ,, UTTAR  
PRADESH, 211002

**Roll No - 608**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI CHANDRAMAULI TRIPATHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ALOK KUMAR CHAURASIA  
ALOK KUMAR CHAURASIA VILL- RAMPUR  
MAHABAL POST- KHORIPAKAR,, UTTAR PRADESH,  
277001

**Roll No - 609**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE BALRAM PRASAD

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJENDRA PRASAD YADAV  
VILL- ASEGA P.O. SURYA PURA H.P.O. BASANT PUR,,  
UTTAR PRADESH, 277001

**Roll No - 610**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KEDAR YADAV

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

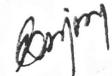
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NIKESH KUMAR PARWANI  
WARD N. 44 POLICE COLONY HANUMANGARH TOWN  
HANUMANGARH, , RAJASTHAN, 335513

**Roll No - 611**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BHAG CHAND PARWANI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. REKHA  
183 O BLOCK YASHODA NAGAR, , UTTAR PRADESH,  
208011

**Roll No - 612**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI JAI PRAKASH NARAYAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ROHTASH KUMAR  
1ST FLOOR BABA BUILDING CHAUPLA, , UTTAR  
PRADESH, 243001

**Roll No - 613**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM KUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NIPENDRA MISHRA  
VIKASH NAGAR COLONY NEAR STADIUM,,  
CHHATTISGARH, 494226

**Roll No - 614**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GIRISH CHANDRA MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAKHAN LAL PARDHI  
JAMUNA KIRANA STORE SIKOLA BASTI JAYANTI  
NAGAR WARD N.16, , CHHATTISGARH, 491001

**Roll No - 615**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JEEVAN LAL PARDHI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMRENDRA SRIVASTAVA  
PLOT N. 415 NAYI BASTI SHIVDASPUR NEAR  
TELEPHONE EXCHANGE MANDUADIH,, UTTAR  
PRADESH, 221103

**Roll No - 616**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI N.P. SRIVASTAVA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEVENDRA MAHAJAN  
301, SNEHCHHAYA APT. 28 HINDUSTAN COLONY  
AMRAVATI ROAD , , MAHARASHTRA,

**Roll No - 617**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI VIJAY KUMAR MAHAJAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NITESH KUMAR TRIPATHI  
657A/1A SHIVKUTI MELA ROAD,, UTTAR PRADESH,  
211004

**Roll No - 618**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAM UCHCHHOH TIWARI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA SOHANE  
264 VIKASH NAGAR BEHIND KRISHI UPAJ MANDI, ,  
MADHYA PRADESH, 482002

**Roll No - 619**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI GULAB SOHANE

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GHANSHYAM  
1543, JANTA FLATS, GTB ENCLAVE NAND NAGARI,  
DELHI, 110043

**Roll No - 620**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NARAYAN PRASHAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAHUL SHUKLA  
VIA - SAGARAKHURD PO. HANUMANA,, MADHYA  
PRADESH, 486335

**Roll No - 621**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI KRISHAN DATT SHUKLA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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:: NO RISK CERTIFICATE ::

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. OM PRAKASH NARAYAN SINGH  
G-22 M.C.D. COLONY OPPOSIT DHAKKA VILLAGE,  
DELHI, 110009

**Roll No - 622**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SURESH SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ALIND SRIVASTAVA  
27/24, 2ND FLOOR SHAKTI NAGAR NANGIA PARK  
OPPOSITE NDPL ,, DELHI, 110007

**Roll No - 623**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. R.K. SRIVASTAVA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAMAL JINDAL  
1/288 SHRIRAMNAGAR SHAHADARA, , DELHI, 110032

**Roll No - 624**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RADHEY SHYAM JINDAL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
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**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABHISHEK THAKUR  
Q.N. 1030 PMT BOYS HOSTAL CAMPUS MALVIYA  
NAGAR CHOWK ,, CHHATTISGARH, 491001

**Roll No - 625**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI S.K. THAKUR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANTOSH KUMAR TRIPATHI  
474/90A/58A SHIVAJI NAGAR BHAGHAMBARGADDI  
ALLAHAPUR,, UTTAR PRADESH, 211006

**Roll No - 626**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI HARIRAM TRIPATHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIVDEV KUMAR DIXIT  
ADARSH COLONY GALI N. 19 NEAR RAILWAY LINE  
PALWAL, HARYANA, 121102

**Roll No - 627**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. DURGA PRASAD DIXIT

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINIT AVINASH KULKARNI  
FLAT N. 06, B-WING GREEN ACRES PHASE-1 CHS LTD  
BEHIND BOB, WAGHBIL, GHODBUNDER ROAD  
THANE WEST, MAHARASHTRA, 400615

**Roll No - 628**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AVINASH PRABHAKAR KULKARNI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABHIMANYU KUMAR SINGLA  
FLAT NO. 45 SUKHDHAM APARTMENTS SECTOR-9  
ROHINI,, DELHI, 110085

**Roll No - 629**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ARUN KUMAR SINGLA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANISH KUMAR SRIVASTAVA  
H.NO. 43 NEW LAYALPUR COLONY NEAR LAXMI  
NARAYAN MANDIR , , DELHI, 110051

**Roll No - 630**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. SURENDER KUMAR SRIVASTAVA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUSHIL KUMAR MISHRA  
VILL- RAMKUI P.O.BHOLAGARH, , MADHYA  
PRADESH, 486001

**Roll No - 631**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI RAMNARESH MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. REVATI RAMAN MISHRA  
MISHRA COLONY WARD NO. 17 SIDHI POST-SIDHI  
TAH-GOPAD BANAS P.S. KOTWALI SIDHI,, MADHYA  
PRADESH, 486661

**Roll No - 632**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NARVADA PRASAD MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JASLOK YADAV  
PLOT NO.-17 ASHOK VIHAR COLONY SHYAM DUNGRI  
NAGAL ROAD KUNDA AMBER,, RAJASTHAN, 302028

**Roll No - 633**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HOSHIYAR SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. BRIJMA JAISWAL  
C/O BHOOPENDRA KUMAR SAHU BEHIND OF DHAN  
MANDI WARD NO. 12, GANJ PARA, , CHHATTISGARH,  
491226

**Roll No - 634**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SHRI CHATURI PRASAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJNEESH TRIPATHI  
VILLAGE-JAMOUPUR POST- BASKHARI, , UTTAR  
PRADESH, 224129

**Roll No - 635**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DURGA PRASAD TRIPATHI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINOD KUMAR KASHYAP  
AT ROGADA P.O. SIUND TH. NAWAGARH , ,  
CHHATTISGARH, 495668

**Roll No - 636**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BALK RAM KASHYAP

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PANKAJ MISHRA  
HOUSE NO 5/17/160, NARENDRA VIHAR DEVKALI  
ROAD, CITY-FAIZABAD,, UTTAR PRADESH, 224001

**Roll No - 637**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMANAND MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAMLESH KUMAR  
589, PRAGATI CHOWK, NEAR PAHADI TALAB,  
SUNDER NAGAR,, CHHATTISGARH, 492013

**Roll No - 638**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NARESH KUMAR AGRAWAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJAY KUMAR RAI  
20, MMIG, GOVINDPUR TELIARGANJ, , UTTAR  
PRADESH, 211004

**Roll No - 639**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM AWADH RAI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVI SHEKHAR MANGALMURTI  
206, NAGIN LAKE APARTMENT PASHCHIM VIHAR,,  
DELHI, 110087

**Roll No - 640**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI S.P. CHOUDHARY

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANIL KUMAR  
NEW PROFESSOR COLONY KACHCHI ROAD  
GIRIHINDA SHEIKHPURA,, BIHAR, 811105

**Roll No - 641**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHOLA PRASAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAHUL NAGPAL  
19-C, SURYA APARTMENTS SECTOR 13, ROHINI,  
DELHI, 110085

**Roll No - 642**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. K.L. NAGPAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRAVEEN KUMAR  
H.NO. 52, GALI NO.- 2, PHASE-5, SHIV VIHAR  
KARAWAL NAGER, , DELHI, 110094

**Roll No - 643**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SUKH RAM

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SANDHYA VERMA  
H. NO. 404, 4TH FLOOR, CHHOTA THAKUR DWARA,  
SHAHDARA, , DELHI, 110032

**Roll No - 644**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI ANUJ CHAUDHARY

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PAWAN KUMAR PANDEY  
4311171, ALENGANJ,, UTTAR PRADESH, 211002

**Roll No - 645**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE LALIT KUMAR PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. TRILOCHAN PRASAD SAHU  
WARD NO.- 12 SHIK SHAK NAGAR STATION PARA,,  
CHHATTISGARH, 491441

**Roll No - 646**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JAI KARAN LAL SAHU

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANIL KUMAR DUBEY  
H.NO.-1/4/20 MO- BUTCHNIGANJ SAHADTGANJ, ,  
UTTAR PRADESH, 224001

**Roll No - 647**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE JANGJEET PRASAD DUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NAWEEN KUMAR  
H.NO. 72 A GALI NO 13 VIPIN GARDEN EXTENTION  
UTTAMNAGAR, , DELHI, 110059

**Roll No - 648**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMDEO PRASAD

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. ADARSH SINGH SOLANKI  
2/20/478 SOLANKI VILLA NEHRU NAGAR,, MADHYA  
PRADESH, 486001

**Roll No - 649**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI DAL BAHADUR SINGH SOLANKI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KUMAR SANJAY  
CHAMBER NO 104 LAWYER CHAMBER ROHINI  
COURT, , DELHI, 110085

**Roll No - 650**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SUBHASH MAUAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JATA SHANKAR MISHRA  
GALI NO 11/2 MILAN VIHAR NEAR JAGATPUR PUSTA  
SANT NAGAR BURARI, , DELHI, 110084

**Roll No - 651**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMESH MISHRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANANJAY KUMAR MISHRA  
CHAMBER NO. 432-433 BLOCK-I DELHI HIGH COURT ,,  
DELHI, 110003

**Roll No - 652**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUBHASH CHANDRA MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. TARKESHWARNATH DUBEY  
CHAMBER NO. 1 NEAR SBI BANK TISHAZARI COURT ,  
DIST:-DELHI , DELHI, DELHI, 110054

**Roll No - 653**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHAGWAN DUBEY

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SNEH LATA  
591/23 C CHRISTIAN COMPUND KISHAN GANJ,,  
DELHI, 7

**Roll No - 654**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SH. NAVINDER KALYAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRABHAKAR PANDEY  
HOUSE NO. 475 GALI NO. 6 FIRST PUSTA B-BLOCK  
,SONIA VIHAR,, DELHI, 110094

**Roll No - 655**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SANTOSH KUMAR PANDEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. REETESH KUMAR VYAS  
TEACHERS COLONY MADAWARA ROAD MAHRONI , ,  
UTTAR PRADESH, 284405

**Roll No - 656**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHALIK RAM VYAS

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. FARAZ ALI KHAN  
F-11 FANTASY MOTELS HUSAIN NAGAR, , UTTAR  
PRADESH, 209801

**Roll No - 657**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GAZANPHAR ALI KHAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SMT. VARSHA CHOUBEY  
GANESH NAGAR MAHADEVGHAT ROAD BEHIND  
WARD NO. 69 MADHAV RAO SAPRE WAD ,FIBER  
FACTORY RAIPURA,, CHHATTISGARH, 492013

**Roll No - 658**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI RAGHVENDRA KUMAR CHOUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAGHVENDRA KUMAR CHOUBEY  
GANESH NAGAR MAHADEVGHAT ROAD BEHIND  
FIBER FACTORY RAIPURA, MADHAV RAO SAPRE  
WARD NO 69, , CHHATTISGARH, 492013

**Roll No - 659**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI NAND KUMAR CHOUBEY

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SUJATA RAMDAS SHIRSAT  
SASAN RAMAPUR TQ DARYAPUR,, MAHARASHTRA,  
444706

**Roll No - 660**

**Category - SC**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI VIDHYASAGAR GANGARM WANKHADE

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINOD SHARMA  
H. 4 HIG SECTOR 23 SANJAY NAGAR,, UTTAR  
PRADESH, 201002

**Roll No - 661**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MAHESH CHANDRA SHARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. YOGESH KUMAR  
H.NO. 289 OLD SYNDICATE BANK STREET VIJAY  
COLONY BAWANA , , DELHI, 110039

**Roll No - 662**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SUBE SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAMESHWAR PRATAP SINGH  
9/87 A SECTOR 3 RAJENDER NAGAR SAHIBABAD,,  
UTTAR PRADESH, 201005

**Roll No - 663**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. PADAM SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper I LAW**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANDEEP SHARMA  
H.NO. 1155 SECTOR-21,, HARYANA, 122016

**Roll No - 664**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HARSAVROOP SHARMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size  
Photograph  
(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

| <u>TIME</u>             | <u>PAPER</u> |
|-------------------------|--------------|
| 8:00 A.M. to 11:00 A.M. | Paper I LAW  |
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**Issuing Authority**

  
**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUDHAKAR SINGH  
A-3/18 GALI NO. 1 A-3 BLOCK KABIR NAGAR, , DELHI,  
110094

**Roll No - 665**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. PRAPHULL SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Registrar General**

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. PINKY  
B-180 A NEAR SHIV SHAKTI MANDIR SANGAM  
VIHAR,, DELHI, 110080

**Roll No - 666**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SANDEEP SINGH SAMBHI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRAMOD KUMAR SINGH CHAUHAN  
VILLAGE AND POST UMARI P.S. FAKHAR PUR, ,  
UTTAR PRADESH, 271903

**Roll No - 667**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AWADH NARESH SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

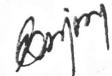
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHOBHIT KUMAR SHUKLA  
VILLAGE KONARI POST AND PS KAISARGANJ, ,  
UTTAR PRADESH, 271903

**Roll No - 668**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIV KUMAR SHUKLA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEEPAK KUMAR SHARMA  
C-8 STREET NO. 15 , , DELHI, 110084

**Roll No - 669**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE RAVINDRA SHARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHUTOSH KUMAR  
HOUSE NO. 40 ROAD NO. 4 INDRAPURI P.O. KESARI  
NAGAR,, BIHAR, 800024

**Roll No - 670**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI YASHPAL RAI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DIPAK KUMAR  
C/O K.P. SINGH HOUSE NO. 6 ROAD NO. 4 NORTH  
PATEL NAGER ,, BIHAR, 800024

**Roll No - 671**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NARENDRA KUMAR SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHANTO MUKERJEE  
F-2201 SUPERTECH LIVIINGSTON CROSSING  
REPUBLIC ,, UTTAR PRADESH, 201016

**Roll No - 672**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHRI B.M. MUKERJEE

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SH. HARI OM  
H.NO. 1609/28 KAKROI ROAD VIJAY NAGAR,,  
HARYANA, 131001

**Roll No - 673**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SH. PREM CHAND

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHISH PRAKASH  
711 SF-II SHAKTI KHAND-3 INDIRAPURAM,, UTTAR  
PRADESH, 201010

**Roll No - 674**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LATE ABHAY PRAKASH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARUN KUMAR SHUKLA  
D-114 REIDS LINE DELHI UNIVERSITY STAFF FLAT , ,  
DELHI, 110007

**Roll No - 675**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI R.P. SHUKLA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. HARI BANSHI JHA  
701 LAWYER CHAMBER ROHINI COURT ROHINI,,  
DELHI, 110085

**Roll No - 676**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. DAMODAR JHA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DAVINDER SINGH  
HOUSE NO. 63 C AUCHANDI ROAD BAWANA, , DELHI,  
110039

**Roll No - 677**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. RAMKUMAR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PIYUSH KUMAR  
CHAMBER NO. 1010 LAWYERS CHAMBER BLOCK  
ROHINI COURT,, DELHI, 110085

**Roll No - 678**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHAMBHU NATH MISHRA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MUKESH KUMAR JHA  
FLAT NO. - 219, POCKET - C-2, SHRINIKETAN KUNJ  
APARTMENT SECTOR - 17 ROHINI,, DELHI, 110089

**Roll No - 679**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SH. SHANKAR JHA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANKIT AGRAWAL  
DDA LIG FLAT NO. - 537, 4TH FLOOR, POCKET B-1,  
LOKNAYAK PURAM, DIST:-, DELHI, DELHI, 110041

**Roll No - 680**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KRISHAN MURARI AGRAWAL

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. FIROZ ALAM  
J -44-A, SECOND FLOOR, THOKAR NO. 4, ABUL FAZAL  
ENCLAVE - I, JAMIA NAGAR, NEW DELHI - 25,, DELHI,  
110025

**Roll No - 681**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE ABDUL RAHMAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAHUL KUMAR SHUKLA  
MOHALLA CIVIL LINES RAIPUR RAJA, UTTAR  
PRADESH, 271801

**Roll No - 682**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM BILAS SHUKLA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
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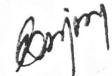
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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANUJ KUMAR  
VILLAGE - PAKURBHA, POST - JAMARUWA, TEHSIL -  
BALOD,, CHHATTISGARH, 491226

**Roll No - 683**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ASTHIR RAM

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHARMA PRAVEEN KUMAR RAMRATAN  
VILL. AND P.O. - AUREY, P.S. - RAMGARH CHOWK,,  
BIHAR, 811311

**Roll No - 684**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI RAMRATAN SHARMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINAY KUMAR  
118/A, STREET NO. 6, EAST MOTIBAGH SARAI,  
ROHILLA, DELHI, 110007

**Roll No - 685**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KANHIYA LAL VERMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MADHURESH SINGH  
QRT. NO. - 113/2 P AND T COLONY, KIDWAIPURI, ,  
BIHAR, 800001

**Roll No - 686**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NARSINGH NARAIN SINGH

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AKASH SAINI  
CH. NO. 23, WESTERN WING, TISHAZARI COURT  
COMPLEX DELHI, DELHI, 110054

**Roll No - 687**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI T.C. SAINI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SOBIT  
G-38, GOVINDPURAM, DIST:- , UTTAR PRADESH,  
UTTAR PRADESH, 201013

**Roll No - 688**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI VISHNU DUTT SHARMA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINEET KUMAR  
FLAT NO-27 DELHI ADMINISTRATION FLATS  
KARKARDOOMA,, DELHI, 110092

**Roll No - 689**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RADHEY SHYAM GOEL

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJEEV MISRA  
J-29 MALKA GANJ, , DELHI, 110007

**Roll No - 690**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GOVIND SHARAN MISRA

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Registrar General**

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. NISHA  
PROSECUTION OFFICE COURT COMPLEX JUDICIARY  
TEHSIL - BHADRA, DIST:-, RAJASTHAN, RAJASTHAN,  
335501

**Roll No - 691**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI ASHOK VERMA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Registrar General**

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I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SMT. MAMTA GUPTA  
BEHIND VISHKERMA BHAWAN, SHANKARNAGAR,  
DURG, H.NO. 170 WARD - 12,, CHHATTISGARH, 491001

**Roll No - 692**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI DEVENDRA KUMAR GUPTA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. HEMANT GOSWAMI  
ADVOCATE BADE KANERA ROAD NEAR OVERHEAD  
WATER TANK,, CHHATTISGARH,

**Roll No - 693**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI J.G. GOSWAMI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVI KUMAR BODHANI  
WARD NO. 40 NANDAI ROAD,, CHHATTISGARH,  
491441

**Roll No - 694**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI NANAK RAM BODHANI

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SMT. MAYAWATI PRADHAN  
INFRONT OF P.S. CITY RING ROAD NO. -1, POST  
-SUNDARNAGAR,, CHHATTISGARH, 492013

**Roll No - 695**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI DHANPATI PRADHAN

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. MAHESHWARI MAHAJAN  
301 SNEHCHHAYA APT. 28, HINDUSTAN  
COLONY, AMRAVATI ROAD, MAHARASHTRA, 440033

**Roll No - 696**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI DEVENDRA V. MAHAJAN

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. NEELIMA CHAUHAN  
INFRONT OF ST. PAULS SCHOOL STREET NO. 7,  
SRINGAR NAGAR, NIDHOLI ROAD ETAH,, UTTAR  
PRADESH, 207001

**Roll No - 697**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI MR. MANISH PUNDIR

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VISHAL  
H. NO. - 140, SEC - 4, PART - II KARNAL , HARYANA,  
132114

**Roll No - 698**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BALJIT SINGH

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Issuing Authority**



**Registrar General**

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR KHITOLIYA  
KHATIK MOHALLA, VILL. AND POST - RUPBAS, TEH. -  
RUPBAS,, RAJASTHAN, 321404

**Roll No - 699**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAM BHAROSHI KHITOLIYA

**Examination Centre :**

D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUBHASH KUMAR MIRI  
VILL. - KAMTA, P.O. - BORDA, VIA KHAROUND, TEHSIL  
- NAWAGARH, , CHHATTISGARH, 495556

**Roll No - 700**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ANAND RAM MIRI

**Examination Centre :**  
D.P. VIPRA COLLEGE, NEAR OLD HIGH COURT,  
BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

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5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place : Signature of Candidate :- .....

Date : Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....